

### उर्वरकों के मूल्य में कमी

3173. श्री नरसिंह मकानना: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार उर्वरकों के मूल्य में वृद्धि के बारे में अपने निर्णय पर पुनर्विचार करने का है ;

(ख) किसानों को सरकार द्वारा किस प्रकार की राहत देने का प्रस्ताव है; और

(ग) इस बारे में कब तक निर्णय लिया जायेगा ?

कृषि मंत्रालय/श्री राज्य मंत्री (श्री धार० श्री० स्वामीनाथन) : (क) 8 जून, 1980 से उर्वरकों के बढ़ाए गए मूल्यों के बारे में सरकार द्वारा लिए गए निर्णय पर पुनर्विचार करने के सम्बन्ध में इस समय कोई प्रस्ताव नहीं है ।

(ख) और (ग). कृषि मूल्य आयोग से खरीफ, 1980 से आरम्भ होने वाली फसलों के समर्थन। अधिप्राप्त मूल्यों में समुचित वृद्धि की सिफारिश करने का अनुरोध किया गया है ताकि कृषकों को उर्वरकों के बर्धित मूल्यों की प्रतिपूर्ति की जा सके । सूख से प्रभावित क्षेत्रों के छोटे एवं सीमांत कृषकों को इस समय उर्वरकों उपलब्ध राज सहायता चालू वित्तीय वर्ष के दौरान भी जारी रखी जाएगी । उर्वरकों के मूल्य में वृद्धि तथा कृषकों को ऋण की कमी को देखते हुए भारतीय रिजर्व बैंक से कृषकों के लिए पर्याप्त ऋण उपलब्ध कराने का अनुरोध किया गया है ।

### Central Housing Assistance to Karnataka

3174. SHRI T. R. SHAMANNA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the amounts given for house building purposes in Karnataka State by the Central Government to (i) Karnataka State Housing Board, (ii) Bangalore Development Authority, (iii) Cooperative House-building Corporation, (iv) other agencies during years 1978-79 and 1979-80; and

(b) the amounts drawn and utilised by the above institutions during the above period?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b). No direct Central financial assistance is given to the individual executing housing agencies of the State Governments. However, the

Housing and Urban Development Corporation sanctioned loans to the various agencies in Karnataka as indicated below:—

	(Rs. in Lakhs)	
	1978-79	1979-80
(i) Karnataka State Housing Board . . . . .	58	559
(ii) Bangalore Development Authority . . . . .	38	..
(iii) Cooperative House Building Corporation. . . . .	..	..
(iv) Other agencies . . . . .	389	86
	485	645

The amount of HUDCO loan drawn by the above agencies is as follows:—

Years	(Rs. in lakhs)
1978-79 . . . . .	780
1979-80 . . . . .	420
	1200

### Quota of S.C./S.T. in Ad-hoc promotion in Delhi Telephones

3175. SHRI NATHU RAM SHAKYAWAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether ad-hoc promotions have been made from TES Group 'B' to Group 'A' in Delhi Telephones during the last financial year;

(b) if so, the number thereof;

(c) the number of candidates among them belonging to Scheduled Castes and Scheduled Tribes; and

(d) whether due regard has been given to complete the reserved quota as per 40 point Roster in the above promotions and if not, the reasons therefor?